

DIVISION BENCH  
COURT - I

**O-204**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/409(KB)2021  
IA(I.B.C)/1010(KB)2023, IA(I.B.C)/1120(KB)2023,  
IA(I.B.C)/974(KB)2023, IA(I.B.C)/826(KB)2023,  
IA(I.B.C)/1501(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>TH</sup> SEPTEMBER, 2023, 10:30 A.M**

IN THE MATTER OF	STATE BANK OF INDIA VS HARDROCK ATTACHMENTS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearances (via video conferencing/physically)**

Mr. Nikunj Berlia, Adv. : For RP

Mrs. Manju Bhuteria, Adv. : For Dharamveer Singh & Jagjeet Kaur  
Ms. Urmila Chakraborty, Adv.  
Mr. Arnab Dutt, Adv.

Mr. Satadeep Bhattacharya, Adv. : For Applicant in IA 974/2023  
Mr. Sumesh Dhawan, Adv.  
Mr. Vatsala Kak, Adv.  
Mr. Shaurya Shyam, Adv.

Mr. Soorjya Ganguli, Adv. : For R2 in IA 1120/2023  
Ms. Akshita Bohra, Adv.

**ORDER**

1. Ld. Counsel for the parties present.
2. **IA(I.B.C)/1010(KB)2023**
  - i. Reply affidavit is stated to have been filed. Rejoinder, if any, be filed within two weeks.
  - ii. Post this matter on **25/09/2023**.

3. **IA(I.B.C)/1120(KB)2023, IA(I.B.C)/974(KB)2023, IA(I.B.C)/1501(KB)2023**
- i. Post these IAs on **25/09/2023**.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**